Trade talks with Sudan

465. SHRI M. B. SINGH: SHRIMATI PRATIBHA SINGH:

Will the Minister of COMMERCE be pleased to state the details of the Indo-Sudanese trade talks held recently in New Delhi?

THE MINISTER OF COMMERCE (PROF. D. P. CHATTOPADHYAYA): Trade talks between Indian and Sudan were held in New Delhi from 22nd August, 1973 to 27th August, 1973. As a result of these talks it was decided to extend the current Indo-Sudan Trade Arrangement upto 31st August, 1974. It was also agreed that Sudan would make all possible efforts to ship agreed quantities of Cotton, Sorghum, Oilseeds and Hides and Skins. Agreement was also reached to ship tea from India to Sudan.

466. [Transferred to the 29th November, 1973.]

Trade agreement with Turkey

467. SHRI SITARAM KESRI : SHRI DEBANANDA AMAT: SHRI K. P. SINGH DEO : SHRI LOKANATH MISRA : SHRI K. C. PANDA :

Will the Minister of COMMERCE be pleased to state :

(a) whether it is a fact that a new trade agreement has recently been signed with Turkey;

(b) if so, what are the details thereof;

(c) the volume of trade with Turkey since 1967-68 till date, yearwise; and

(d) the extent to which trade is likely to be increased following the agreement ?

THE MINISTER OF COMMERCE (PROF. D. P. CHATTOPADHYAYA) : (a) Yes, Sir. A * Trade Agreement was signed between India and Turkey on 19th September, 1973.

(b) The objective of the Agreement is I promotion of trade in general between India and Turkey. It stipulates trade in freely convertible currencies and envisages grant of maximum facilities in promotion of trade, in participation in fairs and exhibitions, establishment of relationships between the trading organisations of the two countries and for carrying on legitimate/ ncrmissble commercial activities. It also envisages periodic consultations between the two countries for settling problems, if any, in implementing the agreement and to identify concrete ways and means of expanding trade between the two countries.

(c) The volume of trade with Turkey since 1967-68 is as follows :

(Val			

		Exports inclu- ding re- exports	Imports
196768		35	31
1968-69 .		135	37
1969-70		48	36
1970-71 .		29	70
197172 .		200.08	14.78
1972-73 .		521.36	11.66

(d) The Agreement does not stipulate any trade between India and Turkey under any clearing system and it depends on trade contracts being concluded on normal commercial conditions.

Export assistance scheme for art silk industry

468. SHRI SITARAM KESRI: Will the Minister of COMMERCE be pleased to state:

(a) whether Government have recently introduced a new export assistance scheme for art silk industry; and

(b) if so, what are the details thereof?

THE MINISTER OF COMMERCE (PROF. D. P. CHATTOPADHYAYA): (a) No, Sir.

(b) Does not arise.

Unauthorised overdrafts allowed to states by Reserve Bank of India

469. SHRI SASANKASEKHAR SAN-YAL: SHRI SAUL KUMAR GAN-GULY :